

OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **TMT (INDIA) LIMITED** ("TIL"/ "TARGET COMPANY"/ "TC")

(Corporate Identification No. L99999TG1976PLC002002)

Registered Office: 1st Floor, Punnaiah Plaza, Road No.2, Banjara Hills, Hyderabad, Telangana-500 034;

Phone No.: +91-7093294949; Email id: cstmtindia@gmail.com; Website: www.tmtindia.in

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Yoga Builders Private Limited (Acquirer-1), Scaffold Properties Private Limited (Acquirer-2) and M/s. MDK Properties and Estates Private Limited (formerly known as MK Profilease Private Limited) (Acquirer-3) (Acquirer-1, Acquirer-2 and Acquirer-3 hereinafter collectively referred to as the "Acquirers") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 12,87,988 Equity Shares of Rs. 10/- each representing 26.00% of the fully paid-up equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition); Mana Telangana - Hyderabad Daily (Telugu edition) on 27th April, 2026.

1. The Offer Price is Rs. 10/- (Rupees Ten Only) per equity share payable in cash ("**Offer Price**").
2. Committee of Independent Directors ("**IDC**") of the Target Company are of the opinion that the Offer Price of Rs. 10/- (Rupees Ten Only) offered by the Acquirers is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 06th July, 2026.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer ("**LOF**") to all the Public Shareholders of Target Company was completed on 30th June, 2026.
5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 05th May, 2026. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. I/14299/2026 dated June 19, 2026 which have been incorporated in the LOF.
7. **Any other material changes from the date of PA: Nil**

8. Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	20.04.2026	Monday	20.04.2026	Monday
Publication of Detailed Public Statement in newspapers	27.04.2026	Monday	27.04.2026	Monday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	27.04.2026	Monday	27.04.2026	Monday
Last date of filing draft letter of offer with SEBI	05.05.2026	Tuesday	05.05.2026	Tuesday
Last date for a Competing offer	19.05.2026	Tuesday	19.05.2026	Tuesday
Receipt of comments from SEBI on draft letter of offer	26.05.2026	Tuesday	19.06.2026	Friday
Identified date*	29.05.2026	Friday	23.06.2026	Tuesday
Date by which letter of offer be dispatched to the shareholders	05.06.2026	Friday	01.07.2026	Wednesday
Last date for revising the Offer Price	10.06.2026	Wednesday	06.07.2026	Monday
Comments from Committee of Independent Directors of Target Company	10.06.2026	Wednesday	06.07.2026	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	11.06.2026	Thursday	07.07.2026	Tuesday
Date of Opening of the Offer	12.06.2026	Friday	08.07.2026	Wednesday
Date of Closure of the Offer	25.06.2026	Thursday	21.07.2026	Tuesday
Post Offer Advertisement	03.07.2026	Friday	28.07.2026	Tuesday
Payment of consideration for the acquired shares	10.07.2026	Friday	04.08.2026	Tuesday
Final report from Merchant Banker	17.07.2026	Friday	11.08.2026	Tuesday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Sellers and Promoter & Promoter Group) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: July 06, 2026

Surjeet Comm.